

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 91 of 2014
Appeal No. 97 of 2014 & IA No. 313 of 2014
Appeal Nos. 98 of 2014
Appeal No. 100 of 2014
Appeal No.115 of 2014
Appeal No.116 of 2014
Appeal No.134 of 2014
Appeal NO. 133 of 2014 & IA No. 234 of 2014
Appeal No. 100 of 2013 & IA No. 116 of 2013
Appeal No. 151 of 2013 & IA No. 220 of 2013
Appeal NO. 124 & I.A. 222 of 2014
Appeal No. 125 of 2014 & IA No. 223 of 2014
Appeal o. 139 of 2014 & IA No. 238 of 2014

Dated : 19th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of :

Appeal No. 91 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Dhananjay Bhaijal
Mr. Nikhil Nayaar for R-1

In the matter of :

Appeal No. 97 of 2014

**Uttar Haryana Bijli Vitran Nigam Ltd.
Versus**

.... Appellant(s)

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Dhananjay Bhaijal
Mr. Nikhil Nayaar for R-1

In the matter of :

Appeal No. 98 of 2014

**Uttar Haryana Bijli Vitran Nigam Ltd.
Versus**

.... Appellant(s)

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2
Mr. Malav Deliwala for R-2

Mr. Dhananjay Bhaijal
Mr. Nikhil Nayaar for R-1

In the matter of :

Appeal No. 100 of 2014

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

In the matter of :

Appeal No. 115 of 2014

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

In the matter of :

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus
Central Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
 Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
 Ms. Poonam Verma
 Mr. Gaurav Dudeja
 Mr. Malav Deliwala (Rep.) for R-2

In the matter of :

Appeal No. 134 of 2014

Prayas Energy Group
Versus

.... Appellant(s)

Central Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir
 Ms. Avinash Menon

Counsel for the Respondent(s) : Mr. Pranav Vyas for R-2
 Mr. Malav Deliwala (Rep.) for R-2

In the matter of :

Appeal No. 133 of 2014
& IA-234 of 2014

Prayas Energy Group
Versus

.... Appellant(s)

Central Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir
 Ms. Avinash Menon

Counsel for the Respondent(s) : Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot
 Mr. Kunal Kaul for R-2

In the matter of :

**Appeal No. 100 of 2013 &
IA No. 116 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd.
(Jointly through Haryana Power Purchase centre)**

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja

Mr. Dhananjay Bhaijal
Mr. Nikhil Nayaar for R-1

In the matter of :

**Appeal No. 151 of 2013 &
IA No. 220 of 2013**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Amit Kapur

Ms. Poonam Verma
Mr. Gaurav Dudeja

Mr. Dhananjay Bhajjal
Mr. Nikhil Nayaar for R-1

In the matter of :

**Appeal No. 124 of 2014 &
& Appeal No. 222 of 2014**

**Energy Watchdog & Anr.
Versus
Central Electricity Regulatory
Commission & Ors.**

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Dhananjay Bhajjal
Mr. Nikhil Nayaar for R-1

In the matter of :

**Appeal No. 125 of 2014 &
& IA No. 223 of 2014**

**Energy Watchdog & Anr.
Versus
Central Electricity Regulatory
Commission & Ors.**

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr. Raunak Jain for R-7 for Adani Powers
Mr. Pranav Vyas for R-2
Mr. Malav Deliwala for R-2

Mr. Dhananjay Bhajjal

Mr. Nikhil Nayaar for R-1

In the matter of :

**Appeal No. 139 of 2014 &
& IA No. 238 of 2014**

**Maharashtra State Electricity Distribution Co.
Ltd.**

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

ORDER

We have heard the learned counsel for the parties.

This Application – I.A. No. 313 of 2014 in Appeal No. 97 of 2014 is allowed.

We have heard the learned counsel for the Appellant in Appeal NO. 100 of 2013 for some time.

Post these matters for further submissions on **11.09.2014 at 4.30 P.M., 15.09.2014 & 16.09.2014 at 12.30 P.M. & 4.30 P.M.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson